the victims and also to arrange for the construction of sea walls along this affected stretch of land?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) to (d). The information is being collected and will be placed on the Table of the House.

Establishment of Cottage and Small Scale Industries in Backward Districts of States

1921. SHR1 ZAINUL BASHER: Will the Minister of INDUSTRY be pleased to state:

- (a) whether it is the policy of Government to encourage the establishment of cottage and small scale industries in the most backward districts of different States to generate more employment;
- (b) if so, what is the criteria of selecting the districts;
- (c) whether Ghazipur district of U.P. has been considered in this matter; and
- (d) if so, what are the details of the scheme for this district?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) Yes, Sir.

- (b) The following set of criteria, which was evolved at the National Development Council Committee meeting, was adopted by the Planning Commission for identification of industrially backward districts:—
 - (1) Per capita food grains/commercial crops production depending on whether the district is predominently a producer of foodgrains/cash crops. (for inter-district comparisions conversion rates between foodgrains and commercial crops may be determined by the State Government on a pre-determined basis where necessary).

- (2) Ratio of population to agricultural workers.
 - (3) Per capita industrial output.
- (4) Number of factory employees per lakh of population or alternatively number of persons engaged in secondary and tertiary activities per lakh of population.
- (5) Per capita consumption of electricity.
- (6) Length of surfaced roads in relation to population or railway mileage in relation to population.
- (c) Yes, Sir.
- (d) The following incentives are available to entrepreneurs for setting up industries in the backward districts:—
 - (1) Concessional Finance Facilities by the All India Term Lending, Financial Institutions.
 - (2) Tax Concessions.
 - (3) Hire purchase of Machinery by Small Scale units.
 - (4) Consultancy for Technical services.
 - (5) Interest subsidy.
 - (6) Special Facilities for Import of Raw Materials.
 - (7) District Industries Centres.
 - (8) Rural Industries Projects Programme.

सघु उव्योगों के लिए सरणीकृत वस्तूएं और पैराफिन मोम की सप्लाई

- 1922. श्री समीनृद्दीनः क्या उद्योग मंत्री यह बताने की कृपा करेगे किः
- (क) लघु उद्योगों के लिए कौन-कौन सी वस्तुएं सरणीकृत की गई हैं, और तत्सम्बन्धी ब्यौरा क्या है;
- (खं) मोमबित्तियां बनाने के लिये लघु उद्योग को पैराफिन मोम की सप्लाई का तरीका क्या है; और